

**Government of India**  
**Ministry of Coal**  
**Rajya Sabha**  
**Unstarred Question No. 656**  
**To be answered on 08.02.2019**  
**Allocation of new coal mines**

**656. MS. SAROJ PANDEY:**

Will the Minister of COAL be pleased to state:

- (a) the number of new coal mines allocated to both public and private sectors since 2014 to till date; and  
(b) the estimated increase in the coal production of the country due to functioning of these new mines?

**ANSWER**

**MINISTER OF RAILWAYS, COAL, FINANCE AND CORPORATE AFFAIRS**  
**(SHRI PIYUSH GOYAL)**

(a): The allocation of coal mines is made under the provisions of the Coal Mines (Special Provisions) Act, 2015 [CM(SP) Act, 2015] and the Mines and Minerals (Development and Regulation) Act, 1957 [MM(DR) Act, 1957].

From 2014 till date, 61 coal mines have been allocated to public sector companies under the provisions of CM (SP) Act, 2015 and the Rules made thereunder [out of the originally 62 allocated coal mines, Coal Mine Development and Production Agreements (CMDPA) have been terminated in respect of 1 coal mine allocated to Public Sector]. From 2014 till date, 24 coal mines stand allocated to Private Sector through transparent process of auction under the provisions of the CM (SP) Act, 2015 (out of the 30 coal mines which were originally allocated to Private Sector, CMDPA of 6 coal mines have been terminated).

Under the provisions of the MM (DR) Act, 1957 and Rules made thereunder, 19 coal blocks have so far been allocated to Central/State Public Sector Undertakings. No coal block has so far been allocated to private company under MM(DR) Act, 1957 and Rules made thereunder.

(b): The year-wise production figures for coal mines allocated under CM (SP) Act, 2015 are as under:

Financial Year	2015-16	2016-17	2017-18	2018-19 (up to 31 .01.2019)
Production (in Million Tonnes)	11.80	15.32	16.20	19.52

Due to close monitoring by the Ministry, total coal production from these blocks has increased at a growth rate of 44.8% during April-January 2019 over the same period last year.

No coal block allocated under MM(DR) Act, 1957 is presently in production.

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